

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 4041
ANSWERED ON 25.03.2025

PROMOTE FAIR PRACTICES AMONG HEAVY VEHICLE OEMS

4041. SHRI MADDILA GURUMOORTHY:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) whether the Government is aware that several heavy vehicle Original Equipment Manufacturers (OEMs) are insisting that customers use only their proprietary Diesel Exhaust Fluid (DEF) brands, potentially limiting consumer choice and leading to increased operational costs;
- (b) whether the Government can ensure that OEMs explicitly state in their policies that customers who are purchasing heavy vehicles are free to use any BIS-certified DEF brand without the risk of voiding warranties, as BIS-certified Diesel Exhaust Fluid companies represent the highest national standard for quality and safety; and
- (c) the steps being taken by the Government to promote fair practices among OEMs to protect consumer rights?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

(a): As per the information received from Society of Indian Automobile Manufacturers (SIAM), Automobile Original Equipment Manufacturers (OEMs) at times recommend consumers to purchase specific Grade and Brand of Diesel Exhaust Fluid (DEF) or Equivalent Grade from other brands, to ensure that the technical performance and safety of the vehicle are not compromised in any case.

(b) & (c): Department of Chemicals and Petrochemicals has made the Indian Standards of Diesel engines – NO_x reduction agent AUS 32:Part1 quality requirements [IS 17042 (Part-1) : 2018] mandatory with effect from 24.08.2024 under section 16 of the BIS Act in the public interest to ensure that only standard quality products are available for the consumers.
